0.A. No. (3) 01 1994.

20/1/1995

Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dhaliwal, J.M.

None for the applicant. Sri Satish Chaturvedicumsel for the respondents states that the applicants were allowed to take the Civil Services rain Examination, on the basis of the interim order passed on 20th June 1994.

The learned counsel for the respondents states that the results of the Civil Services prelim Examination had already been declared and the candidates had not appeared in the Main Examination.

In view of this, these 0.As have become infructuous. The applications, are, therefore, dismissed.

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